

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :11/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/16308/2025 BLAPL/5947/2025	RABINDRA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /107 /2018 SPECIAL JUDGE,DEOGARH(Debagarh ) Spl/000020/2018
2	D-BLAPL/16311/2025 BLAPL/5948/2025	MONIKA EKKA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	LAIKERA /192 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001363/2023
3	D-BLAPL/16327/2025 BLAPL/5949/2025	SUNIL KUMBHAR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /414 /2024 DISTRICT AND SESSIONS JUDGE,DEOG ST/0000090/2024
4	D-BLAPL/17155/2025 BLAPL/5950/2025	LOCHAN BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /233 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000228/2024
5	D-BLAPL/16300/2025 BLAPL/5951/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KUJANGA /136 /2025 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0000296/2025
6	D-BLAPL/17466/2025 BLAPL/5952/2025	BISHNU PRASAD PATTANIK @ BIRANCHI NARAYAN PATTNAIK VS STATE OF ODISHA	SURAJ MOHANTY VS	GUNUPUR /126 /2018 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R GR/0000271/2018
7	D-BLAPL/16427/2025 BLAPL/5953/2025	MD. DAUD VS STATE OF ODISHA	BISWARANJAN DALAI VS	BRAHMANITARANG /94 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000297/2025
8	D-BLAPL/17467/2025 BLAPL/5954/2025	BISHNU PRASAD PATTANIK @ BIRANCHI NARAYAN PATTNAIK VS STATE OF ODISHA	SURAJ MOHANTY VS	GUNUPUR /143 /2018 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R GR/0000309/2018
9	D-BLAPL/16531/2025 BLAPL/5955/2025	PRADEEPTA KUMAR SAMANTASINGHAR VS STATE OF ODISHA	KABIRAJ PRADHAN VS	BANIGOCHA /43 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh ) Spl/0000034/2025
10	D-BLAPL/17269/2025 BLAPL/5956/2025	CHANDAN KUMAR VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh ) SPL. 2(a)C.C./0000008/2025
11	D-BLAPL/16778/2025 BLAPL/5957/2025	AJAY KUMAR DAS @ SAMBHU VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	MANCHESWAR P.S. /91 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000110/2025

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12	D-BLAPL/17513/2025 BLAPL/5958/2025	JITEN KUMAR BARIK VS STATE OF ODISHA	GIRIDHARI SINGH VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C,CUTTACK(Cuttack) GR/0000365/2025
13	D-BLAPL/17385/2025 BLAPL/5959/2025	DHARMENDRA PATTNAYAK @ DHARMENDRA PATTANAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHANJANAGAR /584 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganjam) Spl/0000049/2025
14	D-BLAPL/17520/2025 BLAPL/5960/2025	MILU @ MILUDHAR MUNDA VS STATE OF ODISHA	KURESH PRASAD DASH VS	BARIA /63 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Koraput) GR/0000213/2025
15	D-BLAPL/15585/2025 BLAPL/5961/2025	BISHAL KUMAR NUNIA VS STATE OF ODISHA	SRIKANTA PANDA VS	DHENKANAL TOWN /230 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000004/2025
16	D-BLAPL/15948/2025 BLAPL/5962/2025	KAPURA NAG @ KARPURA NAG VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	MURIBAHAL /73 /2025 JMFC, MURIBAHAL(Balangir) GR/0000069/2025
17	D-BLAPL/17522/2025 BLAPL/5963/2025	SHRADHAKARA SAHOO VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/0000022/2025
18	D-BLAPL/16079/2025 BLAPL/5964/2025	NAVIN KUMAR MEENA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/0000016/2025
19	D-BLAPL/16238/2025 BLAPL/5965/2025	BIDUR DURIA VS STATE OF ODISHA	GOKULANANDA SAHU VS	JONK /95 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000018/2025
20	D-BLAPL/16564/2025 BLAPL/5966/2025	DAKA NAYAK @ DAKUA @ BIPIN NAYAK VS STATE OF ODISHA	SANJIT MISHRA VS	SATYABADI /225 /2022 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000254/2023
21	D-BLAPL/17486/2025 BLAPL/5967/2025	SANKAR GOUDA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	ASKA /319 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000883/2025
22	D-BLAPL/16566/2025 BLAPL/5968/2025	BIKASH MUNDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AINTHAPALI /397 /2023 A.D.J.,SAMBALPUR(Sambalpur) ST/0000150/2024
23	D-BLAPL/16850/2025	BICHITRA PATRA	JANMEJAYA KATIKIA	KANTAMAL /111 /2025

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	BLAPL/5969/2025	VS STATE OF ODISHA	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000107/2025
24	D-BLAPL/17070/2025 BLAPL/5970/2025	PRIYADARSHI @ PRIYADARSI KUMAR VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	SPECIAL CRIME UNIT /3 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0000465/2025
25	D-BLAPL/17449/2025 BLAPL/5971/2025	JAYEE RAM PATRA @ JAYRAM VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /110 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000049/2025
26	D-BLAPL/16487/2025 BLAPL/5972/2025	SARAT KUMAR SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BALIMI /59 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000219/2025
27	D-BLAPL/16496/2025 BLAPL/5973/2025	DEBUDUTTA BHOI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NEMALO /162 /2024 A.D.J.,SALIPUR(Cuttack) ST/0000068/2024
28	D-BLAPL/16491/2025 BLAPL/5974/2025	SARAT KUMAR SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BALIMI /92 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000320/2025
29	D-BLAPL/16951/2025 BLAPL/5975/2025	AJAY YADAV VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /112 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000484/2025
30	D-BLAPL/17480/2025 BLAPL/5976/2025	BIBHUDUTTA BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS	CYBER CRIME AND ECONOMIC OFFENSE ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0000191/2025
31	D-CMAPL/20846/2025 CMAPL/169/2025	DURYODHAN JENA VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// () //
32	D-CMP/22402/2025 CMP/861/2025	MAMUNI DAS VS NAMITA BARIK	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak ) CMA/0000133/2024
33	D-CMP/23513/2025 CMP/862/2025	SAROJ KUMAR SAHU VS BISHAL RAUL	MANMAYA KUMAR DASH VS	// CIVIL JUDGE (SD),CHATRAPUR(Ganjam) CS/0000070/2023
34	D-CMP/23405/2025 CMP/863/2025	REBATI MOHAPATRA VS	BYOMOKESH SAHOO VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur)

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35	D-CRLMA/17074/2025 CRLMA/83/2025	STATE OF ODISHA SIKAR CHANDRA JENA VS STATE OF ODISHA	BRUNDABAN ROUT VS	CMA/0000002/2023 BADAGODA P.S. /155 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha ) CT/0000254/2025
36	D-CRLMC/14696/2025 CRLMC/2043/2025	SANDEEP PARIDA @ SANU VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	INFOVALLY UPD BHUBANESWAR /43 / J.M.F.C.,JATNI(Khordha ) GR/0000127/2025
37	D-CRLMC/17026/2025 CRLMC/2044/2025	PINTU @ ANURAGA PARIDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /25 /2020 J.M.F.C.,RANPUR(Nayagarh ) GR/0000033/2020
38	D-CRLMC/14438/2025 CRLMC/2045/2025	SARBESWAR RAY VS JHUNI RANI PATRA	CHITTA RANJAN LENKA VS	/ /0 JMFC, SEMILIGUDA(Koraput) MIS.CASE/0000021/2022
39	D-CRLMC/17424/2025 CRLMC/2046/2025	SANJIT PANDA VS STATE OF ODISHA	MITHUN DAS VS	KEONJHAR TOWN /5 /2011 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR( GR/0000015/2011
40	D-CRLMC/14674/2025 CRLMC/2047/2025	SUBHASINI DALEI VS STATE OF ODISHA(VIG.)	CHANDRAKANTA NAYAK VS	BHUBANESWAR VIGILANCE /66 /2019 SPECIAL JUDGE(VIG),BHUBANESWAR CRMC/0000056/2025
41	D-CRLMP/16362/2025 CRLMP/699/2025	KRUPASINDHU MISHRA VS DHUKHISHYAM BISI	HARIHAR PANIGRAHI VS	/ /0 ( //
42	D-CRLMP/15653/2025 CRLMP/700/2025	GOPAL MANDAL VS STATE OF ODISHA	SARBESWAR PRUSTY VS	/ /0 ( //
43	D-CRLMP/17440/2025 CRLMP/701/2025	VICTIM VS STATE OF ODISHA	SOUGAT DASH VS	RAIRANGPUR TOWN /99 /2025 ( //
44	D-CRLREV/16892/2025 CRLREV/290/2025	SIMON KHALKO@SUBHAM XALXO VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	CHHEND /97 /2025 A.D.J.,SUNDARGARH(Sundargarh) CRA/0000012/2025
45	D-FAO/23031/2025 FAO/261/2025	AKSHAYA KUMAR DIXIT@AKSHAYA KUMAR DIKHIT VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	/ / STATE EDUCATION TRIBUNAL,BHUBA Gia/0000122/2024

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46	D-MATA/17191/2025 MATA/227/2025	JAYKRUSHNA SETH @ RABINDRA SETH VS SANJUKTA SETH @ GEETA SETH	SHAMBHU CHARAN NATH SHARMA VS	// JUDGE, FAMILY COURT, JHARSGUDA(CP/0000028/2022
47	D-MATA/21149/2025 MATA/228/2025	SAROJ KUMAR MISHRA VS SUNITA MISHRA	SHAMBHU CHARAN NATH SHARMA VS	// JUDGE, FAMILY COURT, BHADRAK(BhCP/0000530/2016
48	D-MATA/23075/2025 MATA/229/2025	RANJITA NAYAK VS ATANU KUMAR NAYAK	JATINDRA KUMAR NAYAK VS	// JUDGE FAMILY COURT,BALASORE(BalCP/0000139/2023
49	D-STREV/21042/2025 STREV/9/2025	M/S. SAIL(ROURKELA STEEL PLANT), SUNDERGARH VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000015/2023
50	D-WP(C)/23258/2025 WP(C)/16095/2025	KALPATARU DASH VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// () //
51	D-WP(C)/23253/2025 WP(C)/16096/2025	SUDARSHAN NANDY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
52	D-WP(C)/23215/2025 WP(C)/16097/2025	MANAGING COMMITTEE OF GRAM PANCHAYAT HIGH SCHOOL, JAMBUNALI, DEOGARH VS STATE OF ODISHA	KARNAL KUMAR SWAIN VS	// () //
53	D-WP(C)/23042/2025 WP(C)/16098/2025	CHITTARANJAN ROUT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //
54	D-WP(C)/23432/2025 WP(C)/16099/2025	CHITA RANJAN ROUT VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// () //
55	D-WP(C)/23427/2025 WP(C)/16100/2025	PUSKAR CHANDRA BEHERA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// () //
56	D-WP(C)/22972/2025 WP(C)/16101/2025	SREE METALIKS LIMITED, KEONJHAR VS ASSISTANT COMMISSIONER OF INCOME TAX, ROURKELA	KSHIROD KUMAR SAHOO VS	// () //
57	D-WP(C)/23366/2025	TUNTUN SINGH	SURESH KUMAR JENA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/16102/2025	VS STATE OF ORISSA	VS	0 //
58	D-WP(C)/23390/2025 WP(C)/16103/2025	SURESH KUMAR MALLIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	// 0 //
59	D-WP(C)/21747/2025 WP(C)/16104/2025	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
60	D-WP(C)/23236/2025 WP(C)/16105/2025	M/S EASTERN METAL AND FERRO ALLOYS LTD., HARIDASHPUR, JAJPUR VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
61	D-WP(C)/23067/2025 WP(C)/16106/2025	MANMOHAN SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
62	D-WP(C)/23457/2025 WP(C)/16107/2025	DR. SANGRAM DASH VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
63	D-WP(C)/23085/2025 WP(C)/16108/2025	DR. ASHOK KUMAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
64	D-WP(C)/23365/2025 WP(C)/16109/2025	SANANDA PADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
65	D-WP(C)/21756/2025 WP(C)/16110/2025	SUBASHA CHANDRA SAMANTRAY VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// 0 //
66	D-WP(C)/23105/2025 WP(C)/16111/2025	PUJARI CHAKRAPANI VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// 0 //
67	D-WP(C)/23370/2025 WP(C)/16112/2025	REEMA DASH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
68	D-WP(C)/23210/2025 WP(C)/16113/2025	SAROJ TIRKEY VS	PRAVAT KUMAR NAYAK VS	// 0

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69	D-WP(C)/23377/2025 WP(C)/16114/2025	STATE OF ODISHA I SAILAJA VS	DURGESH NARAYAN RATH VS	// // 0
70	D-WP(C)/23158/2025 WP(C)/16115/2025	STATE OF ODISHA UMESH CHANDRA BEHERA VS	SANTOSH KUMAR DASH VS	// // 0
71	D-WP(C)/23382/2025 WP(C)/16116/2025	STATE OF ODISHA MANORANJAN PATEL VS	DURGESH NARAYAN RATH VS	// // 0
72	D-WP(C)/23445/2025 WP(C)/16117/2025	STATE OF ODISHA HIMANSHU NAYAK VS	BUDHIRAM DAS VS	// // 0
73	D-WP(C)/23265/2025 WP(C)/16118/2025	STATE OF ODISHA LALU KADAMBALA VS	SIDHARTHA SANKAR RAY (2) VS	// // 0
74	D-WP(C)/21743/2025 WP(C)/16119/2025	STATE OF ODISHA MAHENDRA KUMAR MAHANTA VS	JAGAMOHAN PATTANAIAK VS	// // 0
75	D-WP(C)/23170/2025 WP(C)/16120/2025	THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX RAMAKRUSHNA SAMANTARA VS	SANTOSH KUMAR DASH VS	// // 0
76	D-WP(C)/19250/2025 WP(C)/16121/2025	STATE OF ODISHA MIR KHURSID ALI VS	SHAKTI PRASAD RATH VS	// // 0
77	D-WP(C)/23102/2025 WP(C)/16122/2025	STATE OF ODISHA TUKUNA MAHAPATRA VS	JANMEJAYA KATIKIA VS	// // 0
78	D-WP(C)/23503/2025 WP(C)/16123/2025	STATE OF ODISHA SANTI SOUJANYA RATNA NABHI VS	SASWATI MOHAPATRA VS	// // 0
79	D-WP(C)/23318/2025 WP(C)/16124/2025	CHIEF GENERAL MANAGER, IDBI HOUSE, BBSR M/S SHAHI EXPORTS PVT LTD.,NEW DELHI VS	KSHIROD KUMAR SAHOO VS	// // 0
		BHUBANESWAR MUNICIPAL CORPORTION,KHURDA		//

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80	D-WP(C)/21928/2025 WP(C)/16125/2025	BANABIHARI RANA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
81	D-WP(C)/23460/2025 WP(C)/16126/2025	PRADEEP KUNWAR VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //
82	D-WP(C)/23321/2025 WP(C)/16127/2025	RANJAN KUMAR SAHOO VS DIST.MAGISTRATE CUTTACK	SWARUP KUMAR PATNAIK VS	// 0 //
83	D-WP(C)/22991/2025 WP(C)/16128/2025	SAROJ KUMAR BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
84	D-WP(C)/23209/2025 WP(C)/16129/2025	UDIT KUMAR BHOI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
85	D-WP(C)/23155/2025 WP(C)/16130/2025	GOVIND BEHERA VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
86	D-WP(C)/23444/2025 WP(C)/16131/2025	BIKASH CHANDRA PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
87	D-WP(C)/23044/2025 WP(C)/16132/2025	RAMAKANT DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
88	D-WP(C)/23428/2025 WP(C)/16133/2025	BALARAM JENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
89	D-WP(C)/23114/2025 WP(C)/16134/2025	NANDA KISHORE PANDA VS THE CHIEF MANAGER, INDIAN BANK ZONAL OFFICE, GANJAM	BHARAT JALLI VS	// 0 //
90	D-WP(C)/22679/2025 WP(C)/16135/2025	LALATENDU PATRA VS STATE OF ODISHA	RANJIB DAS VS	// 0 //
91	D-WP(C)/23319/2025	M/S SHAHI EXPORTS PVT LTD	KSHIROD KUMAR SAHOO	//

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	WP(C)/16136/2025	VS BHUBANESWAR MUNICIPAL CORPORATION	VS	0 //
92	D-WP(C)/23213/2025 WP(C)/16137/2025	DOLLEY ROUT VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
93	D-WP(C)/23133/2025 WP(C)/16138/2025	SANJIV KUMAR MISHRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
94	D-WP(C)/23421/2025 WP(C)/16139/2025	TAPAS RAUT VS STATE OF ODISHA	SIDHANT DAS VS	// 0 //
95	D-WP(C)/23310/2025 WP(C)/16140/2025	BIJAY KUMAR SASMAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
96	D-WP(C)/22712/2025 WP(C)/16141/2025	M/S. LAB CHEMICALS PRIVATE LIMITED, BBSR VS STATE OF ODISHA	H.V.B.R.K.DORA VS	// 0 //
97	D-WP(C)/23026/2025 WP(C)/16142/2025	JANAKI BAGH VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
98	D-WP(C)/23325/2025 WP(C)/16143/2025	M/S AAR PEE STEELS, SUNDARGARH VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// 0 //
99	D-WP(C)/23331/2025 WP(C)/16144/2025	M/S AAR PEE STEELS, ROURKELA VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// 0 //
100	D-WP(C)/23446/2025 WP(C)/16145/2025	SANCHARI MUNDARI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
101	D-WP(C)/23423/2025 WP(C)/16146/2025	HEMANTA KUMAR SHARMA VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
102	D-WP(C)/23434/2025 WP(C)/16147/2025	PARAMANANDA CHOUDHURY VS	GOPAL PRASAD JENA VS	// 0

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103	D-WP(C)/22911/2025 WP(C)/16148/2025	THE STATE OF ODISHA SURESH CHANDRA PRADHAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// // 0 //
104	D-WP(C)/23191/2025 WP(C)/16149/2025	VYSYARAJU VARALAKSHMI VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
105	D-WP(C)/23312/2025 WP(C)/16150/2025	M/S RANJAN KUMAR PRADHAN,ANGUL VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// 0 //
106	D-WP(C)/23479/2025 WP(C)/16151/2025	ARUPANANDA GOSWAMY VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
107	D-WP(C)/23200/2025 WP(C)/16152/2025	PRAKASH CHANDRA MUDULI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
108	D-WP(C)/23329/2025 WP(C)/16153/2025	NATABAR NAYAK VS RASANANDA MAJHI	PRAMOD CHANDRA SEJPADA VS	// 0 //
109	D-WP(C)/23501/2025 WP(C)/16154/2025	NEPAL CHANDRA PATEL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
110	D-WP(C)/23292/2025 WP(C)/16155/2025	ACHYUTA NANDA DASH VS STATE OF ORISSA	HIMANSHU BHUSAN DASH VS	// 0 //
111	D-WP(C)/23431/2025 WP(C)/16156/2025	KASHINATH HIGHER SECONDARY SCHOOL, KAIPARA, JAJPUR VS REGIONAL PROVIDENT FUND COMMISSIONER, EPFO, BBSR	DR. JITENDRA KUMAR LENKA VS	// 0 //
112	D-WP(C)/23422/2025 WP(C)/16157/2025	ASHOK KUMAR DASH VS UNION OF INDIA	AMIT PRASAD BOSE VS	// 0 //
113	D-WP(C)/23496/2025 WP(C)/16158/2025	PRAFULLA KUMAR THAKUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //

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114	D-WP(C)/23168/2025 WP(C)/16159/2025	M/S ORITECH VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// 0 //
115	D-WP(C)/20698/2025 WP(C)/16160/2025	HIMANSU SEKHAR MOHANTY VS STATE OF ODISHA	ARPIT SIKDAR VS	// 0 //
116	D-WP(C)/23449/2025 WP(C)/16161/2025	LAXMIPRIYA PALAI VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	// 0 //
117	D-WP(C)/23557/2025 WP(C)/16162/2025	NIHAR RANJAN BEURA VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
118	D-WP(C)/23297/2025 WP(C)/16163/2025	PARAMESWAR MOHANTY VS UNION OF INDIA	SHIVSANKAR MOHANTY VS	// 0 //
119	D-WP(C)/23527/2025 WP(C)/16164/2025	SANJUKTA RANA VS STATE OF ODISHA	SUSANT SEKHOR MOHAPATRA VS	// 0 //
120	D-WP(C)/23466/2025 WP(C)/16165/2025	KANAKALATA MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
121	D-WP(C)/22863/2025 WP(C)/16166/2025	BIJAYALAXMI BARAL VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
122	D-WP(C)/23360/2025 WP(C)/16167/2025	AMIYA RANJAN PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
123	D-WP(C)/23274/2025 WP(C)/16168/2025	BINOD PRASAD SAHA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
124	D-WP(C)/23368/2025 WP(C)/16169/2025	SITAMANI DEY VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //
125	D-WP(C)/23163/2025	SOMANATH KAR	GOKULANANDA SAHU	//

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	WP(C)/16170/2025	VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	VS	0 //
126	D-WP(C)/23268/2025 WP(C)/16171/2025	ASHIS KUMAR BRALIKA VS STATE OF ORISSA	SIDHARTHA SANKAR RAY (2) VS	// 0 //
127	D-WP(C)/23380/2025 WP(C)/16172/2025	SAHADEB NAYAK VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //
128	D-WP(C)/23391/2025 WP(C)/16173/2025	RATNAKAR NAYAK VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //
129	D-WP(C)/23362/2025 WP(C)/16174/2025	YAGESWAR PANDA VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //
130	D-WP(C)/23481/2025 WP(C)/16175/2025	PRASANTA KUMAR KHATUA VS BRANCH MANAGER MAHENDRA AND MAHENDRA FINANCIAL SERVICE LTD., CUTTACK	KUNJA SUNDAR DAS VS	// 0 //
131	D-WP(C)/23386/2025 WP(C)/16176/2025	SOBHAKAR NAYAK VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //
132	D-WP(C)/23023/2025 WP(C)/16177/2025	JOGENDRA HOTA VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
133	D-WP(C)/23400/2025 WP(C)/16178/2025	UMAKANTA DHAL VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //
134	D-WP(C)/23371/2025 WP(C)/16179/2025	SWETA SALONI SWAIN VS STATE OF ODISHA	BISIKESAN PRADHAN VS	// 0 //
135	D-WP(C)/22948/2025 WP(C)/16180/2025	SIBANI SANKAR RATH VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
136	D-WPCRL/16822/2025 WPCRL/68/2025	SARO LAKHUA VS	UMAKANTA BARIK VS	//0 0

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137	D-WPCRL/17494/2025 WPCRL/69/2025	STATE OF ODISHA BARENDRA NANDI @ BARENDRA KUMAR NANDI VS	SURYAKANTA DWIBEDI VS	// JALESWAR /168 /2025 ()
138	D-ABLAPL/16364/2025 ABLAPL/6803/2025	STATE OF ODISHA SUMANTA BAG VS	MANAS RANJAN BADAJENA VS	// PAIKMAL /326 /2024 ()
139	D-ABLAPL/16629/2025 ABLAPL/6804/2025	STATE OF ODISHA MAHESWAR PANDA VS	TARA PRASAD MOHAPATRA VS	// SATYABADI /19 /2025 ()
140	D-ABLAPL/16695/2025 ABLAPL/6805/2025	STATE OF ODISHA PRASANTA SAHOO VS	SOUMYA SEKHAR PARIDA VS	// KAMAKHYANAGAR /270 /2025 ()
141	D-ABLAPL/16389/2025 ABLAPL/6806/2025	STATE OF ODISHA BHAGIRATHI KABI VS	AKASH BHUYAN VS	// NANDIPADA /146 /2025 ()
142	D-ABLAPL/16847/2025 ABLAPL/6807/2025	STATE OF ODISHA TRINATH BEHERA VS	JANMEJAYA KATIKIA VS	// PURUSHOTTAMPUR /240 /2025 ()
143	D-ABLAPL/17439/2025 ABLAPL/6808/2025	STATE OF ODISHA PRIYADARSHAN PATTANAIAK @ PATTNAIAK VS	KULDEEP MOHANTY VS	// KHANDAPARA /107 /2025 ()
144	D-ABLAPL/16260/2025 ABLAPL/6809/2025	STATE OF ODISHA GANESWAR SWAIN VS	PRAKASH KUMAR BEURA VS	// KHUNTUNI /37 /2024 ()
145	D-ABLAPL/16363/2025 ABLAPL/6810/2025	STATE OF ODISHA SUMANTA BAG VS	MANAS RANJAN BADAJENA VS	// PATNAGARH /342 /2024 ()
146	D-ABLAPL/16931/2025 ABLAPL/6811/2025	STATE OF ODISHA KARTIK CHANDRA BARIK VS	AMULYA RATNA PANDA VS	// BASTA /98 /2024 ()
147	D-ABLAPL/17133/2025 ABLAPL/6812/2025	STATE OF ODISHA MADHU SUDAN MAHALIK VS	PRAKASH CHANDRA DASH VS	// RAJNAGAR /198 /2025 ()
		STATE OF ODISHA		//

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148	D-ABLAPL/16416/2025 ABLAPL/6813/2025	GYANARANJAN BEHERA @ DINA VS STATE OF ODISHA	PRANAB KUMAR PRUSTY VS	ATHGARH /138 /2025 () //
149	D-ABLAPL/16423/2025 ABLAPL/6814/2025	AAKHANDAL DEHURY VS STATE OF ODISHA	MANORANJAN MUDULI VS	JUDUM /69 /2025 () //
150	D-ABLAPL/17134/2025 ABLAPL/6815/2025	NARESH KHATUA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BHADRAK TOWN /225 /2025 () //
151	D-ABLAPL/16467/2025 ABLAPL/6816/2025	SRIRAM MEHER VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	NAWAPARA /239 /2022 () //
152	D-ABLAPL/17137/2025 ABLAPL/6817/2025	ASHISH KUMAR SAHU @ ASHISH SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /98 /2025 () //
153	D-ABLAPL/16507/2025 ABLAPL/6818/2025	PARVEJ KHAN VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	ASTARANGA /38 /2019 () //
154	D-ABLAPL/17200/2025 ABLAPL/6819/2025	RIZWAN KHAN @ MD. RIZWAN VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	DHANUPALI /148 /2025 () //
155	D-ABLAPL/17124/2025 ABLAPL/6820/2025	SK. MOHAMMAD RIYAZ VS STATE OF ODISHA	JAGADIP SAHOO VS	TIHIDI /197 /2025 () //
156	D-ABLAPL/16539/2025 ABLAPL/6821/2025	BIDESHI JANI VS STATE OF ODISHA	SANKAR PRASAD JENA VS	KHALLIKOTE /430 /2025 () //
157	D-ABLAPL/16612/2025 ABLAPL/6822/2025	AJIM MOHAMMAD @ AJIMA MOHAMMAD VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /10 /2025 () //
158	D-ABLAPL/15956/2025 ABLAPL/6823/2025	TAPAN PANDEY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /112 /2023 () //
159	D-ABLAPL/16633/2025	RATNAKAR SAMANTARAY	TARA PRASAD MOHAPATRA	JODAPADAR /85 /2019

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	ABLAPL/6824/2025	VS STATE OF ODISHA	VS	() //
160	D-ABLAPL/16686/2025 ABLAPL/6825/2025	MIR KHATUA @ MIR IBRAHIM VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKA /159 /2025 () //
161	D-ABLAPL/16689/2025 ABLAPL/6826/2025	SANJAY PRADHAN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	CHANDAPUR /70 /2025 () //
162	D-ABLAPL/17170/2025 ABLAPL/6827/2025	SATYARANJAN NARENDRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /119 /2025 () //
163	D-ABLAPL/17441/2025 ABLAPL/6828/2025	RANJIT DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /314 /2024 () //
164	D-ABLAPL/17396/2025 ABLAPL/6829/2025	GURU PRASAD MISHRA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CAPITAL P.S. /244 /2025 () //
165	D-ABLAPL/16767/2025 ABLAPL/6830/2025	PRAKASH CHANDRA KHATOI @ SUMANTA CHANDRA KHATOI @ SUNANDA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /246 /2025 () //
166	D-ABLAPL/17459/2025 ABLAPL/6831/2025	S.K.MASTAN @ SHEIK MASTAN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	POTTANGI /48 /2025 () //
167	D-ABLAPL/16985/2025 ABLAPL/6832/2025	BANGURU @ BASANTA DAS VS STATE OF ODISHA	DHARMENDRA SETHY VS	SORO /255 /2018 () //
168	D-ABLAPL/17476/2025 ABLAPL/6833/2025	JITU BISHI VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	BHEDEN /65 /2025 () //
169	D-ABLAPL/17147/2025 ABLAPL/6834/2025	SAROJ KUMAR MAHANAND VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	NAWAPARA /98 /2025 () //
170	D-ABLAPL/17488/2025 ABLAPL/6835/2025	SITU RAJ VS	ARIJEET MISHRA VS	BIRIDI PS /232 /2023 ()

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171	D-ABLAPL/17489/2025 ABLAPL/6836/2025	STATE OF ODISHA SUNIL SAHU VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	// PADMAPUR /60 /2025 () //
172	D-ABLAPL/17183/2025 ABLAPL/6837/2025	ROJI SWAIN VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	KABISURYANAGAR /330 /2025 () //
173	D-ABLAPL/17184/2025 ABLAPL/6838/2025	ROJI SWAIN VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	KABISURYANAGAR /328 /2025 () //
174	D-ABLAPL/17308/2025 ABLAPL/6839/2025	D. TARUN KUMAR @ DORA THARUN KUMAR @ TARU KUMAR DAS VS STATE OF ODISHA	AMIT KUMAR SAHU VS	LAXMIPUR /78 /2023 () //
175	D-ABLAPL/16383/2025 ABLAPL/6840/2025	RAKESH KU. NAIK VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	MELCHHAMUNDA /63 /2024 () //
176	D-ABLAPL/17101/2025 ABLAPL/6841/2025	MUNA NAIK VS STATE OF ODISHA	SIBA PRASAD SAHOO VS	BARAMBA /115 /2025 () //
177	D-ABLAPL/16524/2025 ABLAPL/6842/2025	RANJAN KUMAR MAHANTI @ MOHANTY VS STATE OF ODISHA	KAUSHAL HUSSAIN VS	SINAPALI /131 /2025 () //
178	D-ABLAPL/16700/2025 ABLAPL/6843/2025	SIDHARTHA NARAYAN SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	RANPUR /158 /2025 () //
179	D-ABLAPL/17559/2025 ABLAPL/6844/2025	BIBHUTI BHUSAN SAHOO @ SATHIA SAHOO VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /147 /2025 () //
180	D-ABLAPL/16719/2025 ABLAPL/6845/2025	SABITRI HARIJAN @ MAJHI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	TENTULIKHUNTI /28 /2025 () //
181	D-ABLAPL/17532/2025 ABLAPL/6846/2025	SUMANTA MAJHI VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	BANARAPAL /236 /2025 () //

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182	D-ABLAPL/17544/2025 ABLAPL/6847/2025	CHHETA NAIK VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /109 /2025 () //
183	D-ABLAPL/17116/2025 ABLAPL/6848/2025	RAKESH KUMAR SETHY VS STATE OF ODISHA	SIBA PRASAD SAHOO VS	BIDANASI /112 /2025 () //
184	D-ABLAPL/17215/2025 ABLAPL/6849/2025	M/S. RR DURAFABS PVT. LTD., HYDERABAD VS STATE OF ODISHA	SILABHADRA SASTRY VS	CAPITAL P.S. /94 /2025 () //
185	D-ABLAPL/16726/2025 ABLAPL/6850/2025	MADAN SAHOO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /276 /2025 () //